## Creation of a cultural cadre

- 3731. DR. R. LAKSHMANAN: Will the Minister of CULTURE be pleased to state:
- (a) whether any proposal is pending with Government to create a Cultural Cadre for the better administration of cultural heritage and other related matters; and
  - (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) and (b) No, Sir. However, the High Powered Committee appointed to review the constitution and working of Akademies/Institutions under Ministry of Culture, in its report, has recommended a cultural administration pool of 50 positions of young people to be created in the Ministry of Culture to work in the Ministry and in Institutions under the Ministry.

## Proposal for World Heritage lists from UNESCO

3732. SHRI PANKAJ BORA: Will the Minister of CULTURE be pleased to state:

- (a) whether Government has received proposal from UNESCO to consider some sites in the World Heritage Lists; and
  - (b) if so, the details of the sites and proposed sites to be considered as Heritage?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI SHRIPAD YESSO NAIK): (a) No, Sir. Government has not received any such proposal from UNESCO.

(b) Does not arise.

## Deaths in judicial custody

- 3733. SHRI AVINASH PANDE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government maintains any record of persons who died in judicial custody, encounter killings and other extra judicial killings by Central and State police and paramilitary forces;
  - (b) if not, the reasons therefor;
- (c) if so, the State-wise break-up of persons died in the past one year in such extra-judicial killings;
- (d) how many law enforcement officials in police and paramilitary forces are currently implicated in such extra-judicial killings and the State-wise breakup thereof; and